

In the National Company Law Tribunal, Jaipur

Item No. 203

CP No. (IB)- 248/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Prestress Steel LLP

.....Applicant/Petitioners

VS.

Anamika Conductors Pvt. Ltd.

.....Respondent

Order delivered on 05.12.2019

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Prabhansh Sharma, Adv.

For Respondent(s) : Amol Vyas, Adv.

ORDER

Heard the submissions made by the counsel for the Operational Creditor as well as counsel for the Corporate Debtor. Counsel for the Corporate Debtor has sought one week's time to file reply in the matter and their request is acceded to. Post the matter to 10.01.2020.

Sd—

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd—

(P. S. N. PRASAD)  
JUDICIAL MEMBER